

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5565  
ANSWERED ON FRIDAY, THE 07<sup>TH</sup> APRIL, 2017  
[CHAITRA 17, 1939 (SAKA)]**

**VALUATION COMPANIES**

**QUESTION**

**5565. SHRI PR. SENTHIL NATHAN:  
SHRI P.R. SUNDARAM:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) whether the Government has taken serious note on the frauds committed by certain companies in getting high valuation of their companies by using fabricated data and documents particularly IT and ITES companies;**
- (b) if so, the details thereof and the companies caught for such illegal acts;**
- (c) whether the Government has any check and monitor system to find the projects, orders and transactions are genuinely done by the IT companies; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)  
MINISTRY OF CORPORATE AFFAIRS**

**(a): No such case has come to the notice of the Central Government during the last three years.**

**(b) to (d): Not applicable in view of reply to (a) above.**

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